

DIVISION BENCH
COURT - I

S-13

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/413(KB)2017
IA(COMPANIES.ACT)/126(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	SAJAN KR. BHAGAT & ANR VS KAMINI STEEL LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances via video conference/physically

Mr. Shaunak Mitra, Adv.] For the Petitioner
Mrs. Joveria Sabba, Adv.]
Mr. Kritin Saraf, Adv.]

Mr. Sanjay Kr. Gupta, PCS] For the Respondent No. 1 to 7 & 11
Mr. Rohit Kr. Keshri, Adv.]
Mr. Ankit Chaurasia, Adv.]

ORDER

1. Ld. Counsel/ Authorized Representative for the parties Present.
2. Let the matter be posted on Monday i.e. **01/07/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**